

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**R.P. 15 of 2013 in  
Appeal No. 21 of 2013**

**Dated : 12<sup>th</sup> February, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Narayanpur Power Co. Ltd.**

**.... Review Petitioner(s)**

**Versus**

**Karnataka Electricity Regulatory  
Commission & Ors.**

**.... Respondent (s)**

**Counsel for the Review Petitioner(s): Mr. Basava Prabhu S. Patil,  
Sr. Adv.**

**Counsel for the Respondent(s): Mr. B.S. Prasad  
Mr. Shodhan Babu**

**ORDER**

The learned counsel for the Respondent seeks some time for filing the reply. Accordingly, he is directed to file the same on or before 28.02.2014 after serving copy on the other side.

Post the matter on **05.03.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

*ts/ak*